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*Soudha v. State of Kerala*, (Dr A.K. Jayasankaran Nambiar and **Jobin Sebastian**, JJ.), 2026 SCC OnLine Ker 3035  
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*Sree Narayana (P) Industrial Training Institute v. Directorate General of Training*, (**Harisankar V. Menon**, J.), 2026 SCC OnLine Ker 3021  
*Sreeraj S. v. Secretary*, (Mohammed Nias C.P., J.), 2026 SCC OnLine Ker 2893  
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*Stanly Jose v. State of Kerala*, (**Viju Abraham**, J.), 2026 SCC OnLine Ker 3016  
*State of Kerala v. M Far Hotels Ltd.*, (**Dr A.K. Jayasankaran Nambiar** and Syam Kumar V.M., JJ.), 2024 SCC OnLine Ker 7775  
*Subair A.V. v. Koyenco Mobikes*, (G. Girish, J.), 2026 SCC OnLine Ker 2839  
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*Tariq Shanavas v. State of Kerala*, (C. Pratheep Kumar, J.), 2026 SCC OnLine Ker 2816  
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*Thotta Banu Soujanya v. State of Kerala*, (C.S. Dias, J.), 2026 SCC OnLine Ker 2819  
*Usman v. State of Kerala*, (Kauser Edappagath, J.), 2026 SCC OnLine Ker 2802  
*V. Janarthanan v. State of Kerala*, (C. Jayachandran, J.), 2026 SCC OnLine Ker 2884  
*V. Sudevan v. State of Kerala*, (C. Pratheep Kumar, J.), 2026 SCC OnLine Ker 2817  
*Vijaya Kurup v. State of Kerala*, (**Dr Kauser Edappagath**, J.), 2026 SCC OnLine Ker 2927

*Vijayakumari v. Joint Regional Transport Officer*, (Mohammed Nias C.P., J.), 2026 SCC OnLine Ker 2904

*Vineeth Menon v. State of Kerala*, (**Dr Kauser Edappagath**, J.), 2026 SCC OnLine Ker 2945

*Vinod C.K. v. State of Kerala*, (Kauser Edappagath, J.), 2026 SCC OnLine Ker 2794

*Vinu Thomas v. State of Kerala*, (**C.S. Dias**, J.), 2026 SCC OnLine Ker 2824

*Vipin G Nair v. Kidangoor Grama Panchayat*, (**P.V. Kunhikrishnan**, J.), 2026 SCC OnLine Ker 2857

*Vipindas v. State of Kerala*, (**A. Badharudeen**, J.), 2026 SCC OnLine Ker 2962

*Vishnu v. State of Kerala*, (**C. Pratheep Kumar**, J.), 2026 SCC OnLine Ker 2989

*Wadakanchery Service Coop. Bank Ltd. v. Special Sale Officer*, (Gopinath P., J.), 2026 SCC OnLine Ker 2872

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*XI1 v. State of Kerala*, (**C. Pratheep Kumar**, J.), 2026 SCC OnLine Ker 2985

*Yaser Arafat K. v. CBI*, (**A. Badharudeen**, J.), 2026 SCC OnLine Ker 2995

*Yoosaf. T v. KSEB*, (Mohammed Nias C.P., J.), 2026 SCC OnLine Ker 2869

*Zahmeel Mohammed v. State of Kerala*, (**C. Pratheep Kumar**, J.), 2026 SCC OnLine Ker 2993

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*A. Amalarasan v. Collector*, (Abdul Quddhose, J.), 2026 SCC OnLine Mad 1954

*A. Anish Davis v. Caroline Elizabeth Sulochana*, (S. Sounthar, J.), 2026 SCC OnLine Mad 1870

*A. Arumugam v. P. Amudha I.A.S.*, (L. Victoria Gowri, J.), 2026 SCC OnLine Mad 1826

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*A. Lakshmanan v. State*, (**G.K. Ilanthiraiyan** and R. Poornima, JJ.), 2026 SCC OnLine Mad 1873

*A. Rajamani v. Collector*, (**Manindra Mohan Shrivastava**, C.J. and G. Arul Murugan, J.), 2026 SCC OnLine Mad 2006

*A. Rajeswari v. President*, (R. Vijayakumar, J.), 2026 SCC OnLine Mad 1887

*A. Sarala Devi v. State*, (P.T. Asha, J.), 2026 SCC OnLine Mad 1970

*A.C. Vasudevan v. Commissioner*, (D. Bharatha Chakravarthy, J.), 2026 SCC OnLine Mad 1968

*A.K. Sai J. Saravanan Kumar v. Chief Secretary to Government*, (**Manindra Mohan Shrivastava**, C.J. and G. Arul Murugan, J.), 2026 SCC OnLine Mad 2009

*Anbumani v. State*, (A.D. Jagadish Chandira, J.), 2026 SCC OnLine Mad 1849

*Annachamy v. State of T.N.*, (**S. Srimathy**, J.), 2026 SCC OnLine Mad 2045

*Ashok Builder v. Commissioner*, (C. Saravanan, J.), 2026 SCC OnLine Mad 1963

*Atham Basha v. Shaheen Fathima*, (S. Sounthar, J.), 2026 SCC OnLine Mad 1871

*Avinav Thakur v. Sub Inspector of Police*, (A.D. Jagadish Chandira, J.), 2026 SCC OnLine Mad 1856

*B. Aravind v. Union of India*, (K. Surender, J.), 2026 SCC OnLine Mad 1904

*B. Kanchana v. Managing Director*, (M. Dhandapani, J.), 2026 SCC OnLine Mad 2016

*B. Lokesh Lal Krishnan v. Bhawari Bhai*, (S. Sounthar, J.), 2026 SCC OnLine Mad 1867

*B. Padmavathy v. Chairman*, (T. Vinod Kumar, J.), 2026 SCC OnLine Mad 1977

- B. Sukumar v. Additional Secretary*, (**Manindra Mohan Shrivastava**, C.J. and G. Arul Murugan, J.), [2026 SCC OnLine Mad 2011](#)
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- Bhavani v. Inspector General of Prisons & Correctional Services Department*, (**G.K. Ianthiraiyan** and R. Poornima, JJ.), [2026 SCC OnLine Mad 1943](#)
- C. Samuvelraja v. Collector*, (K. Surender, J.), [2026 SCC OnLine Mad 1894](#)
- C.Ve. Shanmugam v. T.N. State Commission for Women*, (**A.D. Jagadish Chandira**, J.), [2026 SCC OnLine Mad 2038](#)
- Cholamandalam Investment & Finance Co. Ltd. v. C.J. Enterprises India (P) Ltd.*, (N. Anand Venkatesh, J.), [2026 SCC OnLine Mad 1807](#)
- CIT v. Ucal Fuel Systems Ltd.*, (**Dr Anita Sumanth** and Mummineni Sudheer Kumar, JJ.), [2026 SCC OnLine Mad 1885](#)
- Classic City Club v. CIT*, (Krishnan Ramasamy, J.), [2026 SCC OnLine Mad 1923](#)
- D. Amudha v. B. Chandra Mohan I.A.S.*, (R. Vijayakumar, J.), [2026 SCC OnLine Mad 1830](#)
- D. Amudha v. B. Chandra Mohan*, (R. Vijayakumar, J.), [2026 SCC OnLine Mad 1829](#)
- D. Anthony Muthu v. R. Vaithiyathan*, (Sunder Mohan, J.), [2026 SCC OnLine Mad 1860](#)
- D. Nirmala v. Collector*, (**Manindra Mohan Shrivastava**, C.J. and G. Arul Murugan, J.), [2026 SCC OnLine Mad 1965](#)
- D. Ravinder v. Dr. G. Ravikumar*, (S.M. Subramaniam and C. Kumarappan, JJ.), [2026 SCC OnLine Mad 1838](#)
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- Dhanakoti Ammal v. Revenue Tahsildar*, (Abdul Quddhose, J.), [2026 SCC OnLine Mad 1996](#)
- Divisional Manager v. M. Palanivel*, (**N. Sathish Kumar** and R. Sakthivel JJ.), [2026 SCC OnLine Mad 1815](#)
- Dr. A. Jenifer Parvin v. Dr. N. Ethirajalu*, (L. Victoria Gowri, J.), [2026 SCC OnLine Mad 1825](#)
- Dream Infotech v. State Tax officer*, (Krishnan Ramasamy, J.), [2026 SCC OnLine Mad 1931](#)
- Durairaj v. Commissioner*, (S. Srimathy, J.), [2026 SCC OnLine Mad 1973](#)
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- E. Hariharan v. Collector*, (Abdul Quddhose, J.), [2026 SCC OnLine Mad 1994](#)
- E. Srinivasan v. District Revenue Officer*, (**Abdul Quddhose**, J.), [2026 SCC OnLine Mad 2053](#)
- Elamathi v. A. Anand*, (**Dr A.D. Maria Clete**, J.), [2026 SCC OnLine Mad 2031](#)
- Eshwaran v. Collector*, (Abdul Quddhose, J.), [2026 SCC OnLine Mad 2000](#)
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- G. Balamurali v. State of T.N.*, (N. Mala, J.), [2026 SCC OnLine Mad 1842](#)
- G. Beemarao v. State of T.N.*, (**Manindra Mohan Shrivastava**, C.J. and G. Arul Murugan, J.), [2026 SCC OnLine Mad 1967](#)
- G. Govinda Gramani v. Manickkammal*, (**Mummineni Sudheer Kumar**, J.), [2026 SCC OnLine Mad 2030](#)
- G. Jeyaraj v. Tahsildar*, (K. Surender, J.), [2026 SCC OnLine Mad 1896](#)
- G. Karnan v. Collector*, (Abdul Quddhose, J.), [2026 SCC OnLine Mad 1981](#)

- G. Nehru v. Union Territory of Puducherry*, (**Manindra Mohan Shrivastava**, C.J. and G. Arul Murugan, J.), [2026 SCC OnLine Mad 2007](#)
- G. Periyathambi v. Tahsildhar*, (Abdul Quddhose, J.), [2026 SCC OnLine Mad 1999](#)
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- Habibunissa v. P. Ponnaiah*, (**P. Velmurugan** and M. Jothiraman, JJ.), [2026 SCC OnLine Mad 1819](#)
- Hemalatha v. Inspector General of Prisons & Correctional Services Department*, (**G.K. Ilanthiraiyan** and R. Poornima, JJ.), [2026 SCC OnLine Mad 1941](#)
- I. Karuppiah v. District Revenue Officer*, (K. Surender, J.), [2026 SCC OnLine Mad 1907](#)
- I. Kezhson v. Executive Engineer*, (R. Vijayakumar, J.), [2026 SCC OnLine Mad 1938](#)
- J. Angela v. Amardeep Singh Bhatia*, (**C.V. Karthikeyan** and K. Kumaresh Babu, JJ.), [2026 SCC OnLine Mad 1821](#)
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- J.J.B. Stones v. Commissioner*, (C. Saravanan, J.), [2026 SCC OnLine Mad 1961](#)
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- K. Dhanasekar v. C.A. Raman*, (S.M. Subramaniam and C. Kumarappan, JJ.), [2026 SCC OnLine Mad 1839](#)
- K. Dhandapani v. Administrator*, (Hemant Chandangoudar, J.), [2026 SCC OnLine Mad 2001](#)
- K. Gunasekaran v. Collector*, (K. Surender, J.), [2026 SCC OnLine Mad 1899](#)
- K. Manickam v. Revenue Divisional Officer*, (K. Surender, J.), [2026 SCC OnLine Mad 1917](#)
- K. Ravikumar v. State*, (**Dr Anita Sumanth** and Mummineni Sudheer Kumar, JJ.), [2026 SCC OnLine Mad 1878](#)
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- K. Sathish v. Tahsildar*, (K. Surender, J.), [2026 SCC OnLine Mad 1909](#)
- K. Sivakumar v. V. Shanmugasundram*, (**M. Nirmal Kumar**, J.), [2026 SCC OnLine Mad 2025](#)
- K. Thangavel v. Secretary to the Government of India*, (S. Srimathy, J.), [2026 SCC OnLine Mad 1974](#)
- K. Thirumurugan v. G. Venkataraman*, (Hemant Chandangoudar, J.), [2026 SCC OnLine Mad 1822](#)
- K.T. Murugesan v. District Revenue officer*, (Abdul Quddhose, J.), [2026 SCC OnLine Mad 1987](#)
- Kadar Mohamed Abupakar Humayoon Abdul Kadar Mohamed Abubakkar v. CTO*, (Krishnan Ramasamy, J.), [2026 SCC OnLine Mad 1935](#)
- Kalaiselvi v. District Revenue Officer*, (K. Surender, J.), [2026 SCC OnLine Mad 1914](#)
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- Karikalan v. State*, (A.D. Jagadish Chandira, J.), [2026 SCC OnLine Mad 1851](#)
- Karumanan Gounder v. Marayee*, (S. Sounthar, J.), [2026 SCC OnLine Mad 1868](#)
- Kasi Viswanathan v. Collector*, (K. Surender, J.), [2026 SCC OnLine Mad 1921](#)
- Krishnan v. Union of India*, (K. Surender, J.), [2026 SCC OnLine Mad 1901](#)
- L.L.S. Manikghantan v. Managing Director Tamil Nadu Tea Plantation Corpn. Ltd.*, (Hemant Chandangoudar, J.), [2026 SCC OnLine Mad 1972](#)
- LAO v. Latha Rajinikanth*, (**Manindra Mohan Shrivastava**, C.J. and G. Arul Murugan, J.), [2026 SCC OnLine Mad 1810](#)
- Leelavathy v. Sakaraiyan*, (S. Sounthar, J.), [2026 SCC OnLine Mad 1866](#)
- Louisa Mery v. District Revenue Officer*, (**K. Surender**, J.), [2026 SCC OnLine Mad 2042](#)
- M. Adaikkan v. District Surveyor*, (**K. Surender**, J.), [2026 SCC OnLine Mad 2044](#)
- M. Alex v. State of Tamilnadu*, (Mohammed Shaffiq, J.), [2026 SCC OnLine Mad 1864](#)
- M. Ayyanar v. State*, (**P. Velmurugan** and M. Jothiraman, JJ.), [2026 SCC OnLine Mad 1880](#)
- M. Dineshkanna v. T.N. Dr. Ambedkar Law University*, (D. Bharatha Chakravarthy, J.), [2026 SCC OnLine Mad 2017](#)
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- M. Kalaiyaran v. Collector*, (**Manindra Mohan Shrivastava**, C.J. and G. Arul Murugan, J.), [2026 SCC OnLine Mad 1964](#)
- M. Karuppanan v. Inspector General of Prison*, (**G.K. Ilanthiraiyan** and R. Poornima, JJ.), [2026 SCC OnLine Mad 2046](#)
- M. Meeran v. Revenue Divisional officer*, (Abdul Quddhose, J.), [2026 SCC OnLine Mad 1986](#)
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- M. Vijayalakshmi v. Commissioner*, (**Manindra Mohan Shrivastava**, C.J. and G. Arul Murugan, J.), [2026 SCC OnLine Mad 1957](#)
- M.K. Ravivarma v. Union Bank of India*, (S.M. Subramaniam and **C. Kumarappan**, JJ.), [2026 SCC OnLine Mad 2049](#)
- Manikandan v. State*, (Sunder Mohan, J.), [2026 SCC OnLine Mad 1862](#)
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- Marithal v. State of T.N.*, (**G.K. Ilanthiraiyan** and R. Poornima, JJ.), [2026 SCC OnLine Mad 1875](#)
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- Meganathan v. District Registrar*, (Krishnan Ramasamy, J.), [2026 SCC OnLine Mad 1902](#)
- Minda Capital (P) Ltd. v. State Industries Promotion Corpn. of T.N.*, (V. Lakshminarayanan, J.), [2026 SCC OnLine Mad 1890](#)
- MJ Sankar v. Chief Commissioner*, (**Manindra Mohan Shrivastava**, C.J. and G. Arul Murugan, J.), [2026 SCC OnLine Mad 2010](#)
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- Mohanraj v. Collector*, (Abdul Quddhose, J.), [2026 SCC OnLine Mad 1950](#)

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- Moorthi v. State of T.N.*, (L. Victoria Gowri, J.), 2026 SCC OnLine Mad 1845
- Musthafa v. State*, (Sunder Mohan, J.), 2026 SCC OnLine Mad 1863
- Muthukumar v. B. Devi*, (**G.K. Ilanthiraiyan** and R. Poornima, JJ.), 2026 SCC OnLine Mad 1817
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- MV. Biju Kumar v. Land Administrative Department*, (**K. Surender**, J.), 2026 SCC OnLine Mad 2040
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- N.S.A. Pandi v. District Revenue Officer*, (K. Surender, J.), 2026 SCC OnLine Mad 1910
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- Panjavarnam v. Sivakumar*, (K. Surender, J.), 2026 SCC OnLine Mad 1828

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- Ponselvi v. State of T.N.*, (**G.K. Ianthiraiyan** and R. Poornima, JJ.), [2026 SCC OnLine Mad 1874](#)
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- R. Ganasekaran v. Union of India*, (K. Surender, J.), [2026 SCC OnLine Mad 1900](#)
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- R. Sakthivel v. State of T.N.*, (**M. Dhandapani**, J.), [2026 SCC OnLine Mad 2050](#)
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- R. Vinoth v. Collector*, (Abdul Quddhose, J.), [2026 SCC OnLine Mad 1995](#)
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- Raagam Bakery v. State Tax Officer-1*, (C. Saravanan, J.), [2026 SCC OnLine Mad 1953](#)
- Raja Gounder v. Sellappan*, (**Dr A.D. Maria Clete**, J.), [2026 SCC OnLine Mad 2028](#)
- Rajamani v. State*, (A.D. Jagadish Chandira, J.), [2026 SCC OnLine Mad 1850](#)
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- Rajavadivelu v. State*, (A.D. Jagadish Chandira, J.), [2026 SCC OnLine Mad 1841](#)
- Rehoboth Fish Meal & Oil Plant v. Commissioner*, (Krishnan Ramasamy, J.), [2026 SCC OnLine Mad 1898](#)
- Reliance General Insurance Co. Ltd. v. Vidhya K*, (**N. Sathish Kumar** and R. Sakthivel, JJ.), [2026 SCC OnLine Mad 1814](#)
- Rema Sreedharan v. Laxmi Chandra*, (P. Dhanabal, J.), [2026 SCC OnLine Mad 1881](#)
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- S. Bagiya Muthulakshmi v. Thasildar*, (Abdul Quddhose, J.), [2026 SCC OnLine Mad 1980](#)
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- S. Jeyashri v. Dr. B. Sheela*, (L. Victoria Gowri, J.), [2026 SCC OnLine Mad 1827](#)

- S. Kandasamy v. Collector*, (**S.M. Subramaniam** and C. Kumarappan, JJ.), 2026 SCC OnLine Mad 1988
- S. Lakshmi v. Collector*, (Abdul Quddhose, J.), 2026 SCC OnLine Mad 1990
- S. Magesh v. AICTE*, (T. Vinod Kumar, J.), 2026 SCC OnLine Mad 1976
- S. Muthulakshmi v. Thasildar*, (K. Surender, J.), 2026 SCC OnLine Mad 1934
- S. Sivagami v. Collector*, (Abdul Quddhose, J.), 2026 SCC OnLine Mad 2005
- S. Thangaraju v. Collector*, (K. Surender, J.), 2026 SCC OnLine Mad 1927
- S. Vellaisamy v. Collector*, (K. Surender, J.), 2026 SCC OnLine Mad 1895
- S. Xavier v. Revenue Divisional Officer*, (K. Surender, J.), 2026 SCC OnLine Mad 1920
- S.J. Aadira v. State*, (**G.K. Ianthiraiyan** and R. Poornima, JJ.), 2026 SCC OnLine Mad 1877
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- S.S. Anjanaasri v. State of T.N.*, (D. Bharatha Chakravarthy, J.), 2026 SCC OnLine Mad 1945
- Sankara Pandian v. State*, (Mohammed Shaffiq, J.), 2026 SCC OnLine Mad 1865
- Santhosh Abraham v. Tahsildars*, (Abdul Quddhose, J.), 2026 SCC OnLine Mad 1984
- Saranraj v. State*, (A.D. Jagadish Chandira, J.), 2026 SCC OnLine Mad 1852
- Saroja v. Tahsildar*, (K. Surender, J.), 2026 SCC OnLine Mad 1926
- SBI General Insurance Co. Ltd. v. V. Ezhilarasi*, (**N. Sathish Kumar** and R. Sakthivel, JJ.), 2026 SCC OnLine Mad 1818
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- Selvi v. Inspector General of Prisons & Correctional Services Department*, (**G.K. Ianthiraiyan** and R. Poornima, JJ.), 2026 SCC OnLine Mad 1942
- Sivasankari v. Paranitharan*, (A.D. Maria Clete, J.), 2026 SCC OnLine Mad 1820
- Sivasubramani v. State*, (**G.K. Ianthiraiyan** and R. Poornima, JJ.), 2026 SCC OnLine Mad 1876
- Soundarya v. Dr. P. Senthil Kumar*, (D. Bharatha Chakravarthy, J.), 2026 SCC OnLine Mad 1832
- Sri Manickka Vinayagar Spinning Mills Ltd. v. CTO*, (**Dr Anita Sumanth** and G. Arul Murugan, JJ.), 2024 SCC OnLine Mad 12664
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- Sri. Balaji Granites v. S. Mohan Kumar*, (A.D. Jagadish Chandira, J.), 2026 SCC OnLine Mad 1848
- Sri. Balaji Granites v. S. Mohan Kumar*, (A.D. Jagadish Chandira, J.), 2026 SCC OnLine Mad 1847
- Steel Exchange House v. Sivasakthi Auto Ancillaries Madras (P) Ltd.*, (Senthilkumar Ramamoorthy, J.), 2026 SCC OnLine Mad 1813
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- Suyambulingam v. Revenue Divisional Officer/Sub Collector*, (K. Surender, J.), 2026 SCC OnLine Mad 1924
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- T. Arun Thiagarajan v. Collector*, (K. Surender, J.), 2026 SCC OnLine Mad 1930
- T. Ashok Kumar v. State Tax officer*, (Krishnan Ramasamy, J.), 2026 SCC OnLine Mad 1932

- T. Ashok Kumar v. State Tax officer*, (Krishnan Ramasamy, J.), [2026 SCC OnLine Mad 1933](#)
- T. Gnanasekar v. J. Kumaragurubaran*, (L. Victoria Gowri, J.), [2026 SCC OnLine Mad 1823](#)
- T. Lawrance v. Collector*, (K. Surender, J.), [2026 SCC OnLine Mad 1919](#)
- T. Mathivanan v. Union of India*, (M. Dhandapani, J.), [2026 SCC OnLine Mad 1891](#)
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- Thamimul Ansari v. State*, (Krishnan Ramasamy, J.), [2026 SCC OnLine Mad 1937](#)
- Thangam v. T.N. General & Distribution Corpn. Ltd.*, (Krishnan Ramasamy, J.), [2026 SCC OnLine Mad 2014](#)
- Tharun v. State of T.N.*, (L. Victoria Gowri, J.), [2026 SCC OnLine Mad 1844](#)
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- Tvl. Gunsai Granite v. Commissioner*, (C. Saravanan, J.), [2026 SCC OnLine Mad 1949](#)
- Tvl. Niyas Hardwares & Paints v. Proper Officer*, (Krishnan Ramasamy, J.), [2026 SCC OnLine Mad 1936](#)
- Tvl. Sri. Thirumalai Auto Electricals v. State Tax Officer*, (C. Saravanan, J.), [2026 SCC OnLine Mad 1959](#)
- Tvl. Sushmitha Fashions v. CTO*, (C. Saravanan, J.), [2026 SCC OnLine Mad 1951](#)
- U.A. Hemnath v. Dr. P. Senthil Kumar*, (D. Bharatha Chakravarthy, J.), [2026 SCC OnLine Mad 1833](#)
- United India Insurance Co. Ltd. v. Rabeek Begum*, (R. Poornima, J.), [2026 SCC OnLine Mad 1816](#)
- V. Karuthasamy v. Collector*, (K. Surender, J.), [2026 SCC OnLine Mad 1911](#)
- V. Lenin v. Tahsildar, Vadipatti Taluk*, (**K. Surender**, J.), [2026 SCC OnLine Mad 2041](#)
- V. Ramachandran v. Collector*, (**Manindra Mohan Shrivastava**, C.J. and G. Arul Murugan, J.), [2026 SCC OnLine Mad 1955](#)
- V. Thavam v. R. Singaravelan*, (L. Victoria Gowri, J.), [2026 SCC OnLine Mad 1824](#)
- V. Vijayalakshmi v. T.N. Bhoodan Board*, (Abdul Quddhose, J.), [2026 SCC OnLine Mad 1952](#)
- Vadivelu v. Collector*, (K. Surender, J.), [2026 SCC OnLine Mad 1915](#)
- Vaithilingam v. Balaguru*, (**C.V. Karthikeyan** and K. Kumaresh Babu, JJ.), [2026 SCC OnLine Mad 1834](#)
- Vanitha v. Collector*, (Abdul Quddhose, J.), [2026 SCC OnLine Mad 1989](#)
- Varadharajan v. Thayar*, (K. Govindarajan Thilakavadi, J.), [2026 SCC OnLine Mad 1884](#)
- Vediyyappan v. Superintendent Engineer*, (P.T. Asha, J.), [2026 SCC OnLine Mad 1998](#)
- Vgn Projects Estates (P) Ltd. v. Vgn Stafford Flat Owners Welfare Assn.*, (Senthilkumar Ramamoorthy, J.), [2026 SCC OnLine Mad 1812](#)
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- Vijay Durgambiga Construction v. Superintending Engineer*, (**R. Vijayakumar**, J.), [2026 SCC OnLine Mad 2036](#)
- Vijayakumar v. State*, (Sunder Mohan, J.), [2026 SCC OnLine Mad 1840](#)
- Vimal Danniell v. Tahsildar*, (K. Surender, J.), [2026 SCC OnLine Mad 1908](#)

*Vinoth v. Raghupathi*, (K. Govindarajan Thilakavadi, J.), 2026 SCC OnLine Mad 1808  
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*Vishwabharathi v. State*, (Sunder Mohan, J.), 2026 SCC OnLine Mad 2019

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*Jemi Ningombam v. State of Manipur*, (A. Guneshwar Sharma, J.), 2026 SCC OnLine Mani 123  
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*Prasanna Namdev v. High Court of M.P.*, (Vivek Rusia and Pradeep Mittal, JJ.), 2026 SCC OnLine MP 1358  
*Puran Singh v. State of M.P.*, (Milind Ramesh Phadke, J.), 2026 SCC OnLine MP 1357  
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- Biswajit Panda v. Odisha Public Service Commission*, (**Sanjay Kumar Mishra, J.**), 2023 SCC OnLine Ori 7123
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*Sujit Kumar v. State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 1053  
*Sunny Kumar v. State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 1088  
*Surendra Mohan Singh v. State of Bihar*, (**Chandra Shekhar Jha**, J.), 2026 SCC OnLine Pat 1101  
*Suresh Manjhi v. State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 1084  
*Suresh Prasad Malakar v. State of Bihar*, (Anshuman, J.), 2026 SCC OnLine Pat 1041  
*Tuntun Tanti v. State of Bihar*, (Harish Kumar, J.), 2026 SCC OnLine Pat 1090  
*Vikash Kumar v. State of Bihar*, (Harish Kumar, J.), 2026 SCC OnLine Pat 1093  
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*Vishnu Yadav v. State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 1067  
*Zeba Naaz v. State of Bihar*, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 1061

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*Abdul Gaffar v. State of Haryana*, (**Vinod S. Bhardwaj**, J.), 2026 SCC OnLine P&H 1978  
*Acharya Shambhu Nath Shastri v. State of Punjab*, (**Deepinder Singh Nalwa**, J.), 2026 SCC OnLine P&H 1999  
*Atul v. State of Haryana*, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 1964  
*Bahadur Singh v. Gram Panchayat Duman*, (**Deepak Gupta**, J.), 2026 SCC OnLine P&H 2001  
*Balbir Singh v. Rameshwar*, (**Alka Sarin**, J.), 2026 SCC OnLine P&H 2004  
*Balkar Singh v. Bar Singh*, (**Alka Sarin**, J.), 2026 SCC OnLine P&H 2003  
*Balwant Rai v. State of Punjab*, (**Deepinder Singh Nalwa**, J.), 2026 SCC OnLine P&H 1991  
*Binni Singh v. State of Punjab*, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 1985  
*Davinder Singh v. Avtar Singh*, (**Sukhvinder Kaur**, J.), 2026 SCC OnLine P&H 1979  
*Elavarasi M. v. State of Haryana*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 1997  
*Gurbhej Singh v. State of Punjab*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 1994

- Harpal Singh Dhaliwal v. State of Haryana*, (**Sumeet Goel, J.**), 2026 SCC OnLine P&H 1967
- Harpinder Singh v. Punjab State Civil Supplies Corpn. Ltd.*, (**Harpreet Singh Brar, J.**), 2026 SCC OnLine P&H 1996
- Harpreet Singh v. State of Punjab*, (**Mandeep Pannu, J.**), 2026 SCC OnLine P&H 1975
- Hisar Metal Industries Ltd. v. State of Haryana*, (**Lisa Gill and Parmod Goyal, JJ.**), 2026 SCC OnLine P&H 1962
- Jagmit Singh v. State of Haryana*, (**Mandeep Pannu, J.**), 2026 SCC OnLine P&H 1973
- Jayant Chawla (Dr.) v. State of Punjab*, (**Sumeet Goel, J.**), 2026 SCC OnLine P&H 1965
- Jobanpreet Kaur v. State of Punjab*, (**Jasjit Singh Bedi, J.**), 2026 SCC OnLine P&H 1980
- Kajal v. State of Punjab*, (**Jasjit Singh Bedi, J.**), 2026 SCC OnLine P&H 1982
- Kamaljeet Singh v. State of Punjab*, (**Sanjay Vashisth, J.**), 2026 SCC OnLine P&H 1966
- Kamlesh Devi v. State of Haryana*, (**Jasjit Singh Bedi, J.**), 2026 SCC OnLine P&H 1987
- Lovepreet Kaur v. State of Punjab*, (**Jasjit Singh Bedi, J.**), 2026 SCC OnLine P&H 1984
- Maina v. State of Haryana*, (**Harpreet Singh Brar, J.**), 2026 SCC OnLine P&H 1998
- Navdeep Singh v. State of Haryana*, (**Mandeep Pannu, J.**), 2026 SCC OnLine P&H 1974
- Pooja Kumari v. State of Punjab*, (**Jasjit Singh Bedi, J.**), 2026 SCC OnLine P&H 1983
- Rajender Kumar v. State of Haryana*, (**Sanjay Vashisth, J.**), 2026 SCC OnLine P&H 1970
- Rajesh Kumar v. Shri Raghunath Mandir Society*, (**Deepak Gupta, J.**), 2026 SCC OnLine P&H 1963
- Rajesh Kumar v. State of Punjab*, (**Deepinder Singh Nalwa, J.**), 2026 SCC OnLine P&H 1988
- Rajinder Singh v. Rajbir*, (**Alka Sarin, J.**), 2026 SCC OnLine P&H 2002
- Ravinder Singh v. State of Punjab*, (**Mandeep Pannu, J.**), 2026 SCC OnLine P&H 1971
- Rupinder Singh v. State of Punjab*, (**Sumeet Goel, J.**), 2026 SCC OnLine P&H 1969
- Sachin v. State of Haryana*, (**Mandeep Pannu, J.**), 2026 SCC OnLine P&H 1976
- Sajan Kumar Sachdeva v. State of Punjab*, (**Anupinder Singh Grewal and Deepak Manchanda, JJ.**), 2026 SCC OnLine P&H 1993
- Sanjeev Garg v. State of Punjab*, (**Anupinder Singh Grewal and Deepak Manchanda, JJ.**), 2026 SCC OnLine P&H 1992
- Sham Lal v. Punjab State Civil Supplies Corpn. Ltd.*, (**Harpreet Singh Brar, J.**), 2026 SCC OnLine P&H 1995
- Sharifan v. Ilias*, (**Deepak Gupta, J.**), 2026 SCC OnLine P&H 2000
- Sher Singh v. State of Punjab*, (**Jasjit Singh Bedi, J.**), 2026 SCC OnLine P&H 1981
- Shiromani Gurdwara Parbandhak Committee v. Gurmeet Singh*, (**Deepinder Singh Nalwa, J.**), 2026 SCC OnLine P&H 1989
- Shivam Diwan v. State of Punjab*, (**Manisha Batra, J.**), 2026 SCC OnLine P&H 1977
- Sucha Singh v. State of Punjab*, (**Mandeep Pannu, J.**), 2026 SCC OnLine P&H 1968
- Suraj v. State of Haryana*, (**Jasjit Singh Bedi, J.**), 2026 SCC OnLine P&H 1986
- Upendra Singh v. State of Haryana*, (**Mandeep Pannu, J.**), 2026 SCC OnLine P&H 1972
- Vasant Valley Public School v. Union of India*, (**Sureshwar Thakur and Sukhvinder Kaur, JJ.**), 2024 SCC OnLine P&H 15865
- Yadwinder Singh v. State of Punjab*, (**Anupinder Singh Grewal and Deepak Manchanda, JJ.**), 2026 SCC OnLine P&H 1990

## **Rajasthan High Court [91]**

- Abdul Hamid Nagori v. State of Rajasthan*, (**Kuldeep Mathur**, J.), 2026 SCC OnLine Raj 1461
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- Karnel Singh v. State of Rajasthan*, (**Kuldeep Mathur**, J.), 2026 SCC OnLine Raj 1491
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*Mundas v. State of Rajasthan*, (**Kuldeep Mathur**, J.), 2026 SCC OnLine Raj 1500  
*Nainaram v. State of Rajasthan*, (Vinit Kumar Mathur and Chandra Shekhar Sharma, JJ.), 2026 SCC OnLine Raj 1455  
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*Aakunuri Naresh v. State of Telangana*, (J. Sreenivas Rao, J.), 2026 SCC OnLine TS 937  
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Ministry of Social Justice and Empowerment [Noti. No. S.O. 4285(E)]

Ministry of Youth and Sports [Noti. No. S.O. 4112(E)]

### **State Rules [10]**

Maharashtra Electricity Regulatory Commission (Terms and Conditions for Determination of Renewable Energy Tariff) (First Amendment) Regulations, 2017

Godavari Marathwada Irrigation Development Corporation (meetings for transaction of Business) Regulations, 2015

Maharashtra State Commission for Protection of Child Rights (Amendment) Rules, 2011

Maharashtra Unaided Private Professional Educational Institutions (Regulation of Admission to the Full Time Professional Post Graduate Medical and Dental Courses) Rules, 2017

Maharashtra Prison Department (Executive Officers Qualifying Examination) Rules (Here mentioned the number of amendment in word, unless it is first in this year Amendment) Rules, 2016

Maharashtra Motor Vehicles (Amendment) Rules, 2017

Director of Technical Education, Joint Director of Technical Education or Director, Maharashtra State Board of Technical Education, Deputy Director of Technical Education or Secretary, Maharashtra State Board of Technical Education, Assistant Director (Technical) of Technical Education or Deputy Secretary, Maharashtra State Board of Technical Education, Assistant Secretary of Maharashtra State Board of Technical Education Maharashtra Engineering Administrative Service, Group-A (Recruitment) Rules, 2017

Statistician-Cum-Lecturer in Government Medical Colleges, Medical Education and Research Service, Group B (Gazatted), in the Directorate of Medical Education and Research under the Medical Education and Drugs Department (Recruitment) Rules, 2017

Maharashtra Zilla Parishads (Electoral Divisions and Conduct of Election) (Amendment) Rules, 2017

Maharashtra Panchayat Samitis (Electoral Colleges and Conduct of Election) (Amendment) Rules, 2017

### **State Notifications [13]**

Delhi [F. No. 47/Policy/RCS/2012/243/CD. 000181973/461]

Delhi [Noti. No. F. PS/DE/2025/104]

Delhi [Noti. No. 65/Gaz/P.F./Superannuation/2025]

Delhi [Noti. No. 67/Gaz/P.F./Superannuation/2025]

Delhi [F. No. 66/Gaz/P.F./Superannuation/2025]

Delhi [F. No. 2967-3117/TE (D-II)]

Delhi [F. No. 3/07/HESMA/2016/HP-II/1332-1343]

Delhi [F. No. F. 11/39/H-DOP/2025/713-726]

Delhi [Noti. No. F. 6/28/2025-Judl./Suptlaw/1707-1714]

Delhi [F. No. 1/25/2024-Judl./Suptlaw/1698-1705]

Delhi [F. No. 6/28/2025-Judl./Suptlaw/1838-45]

Delhi [Noti. No. F. 23/19/Proro/2025/LAS-VIII/Legn/12414]

Delhi [F. No. 19(48)/Sectt./Tpt./2025/223]

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